

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हजरनबीस) : (क) और (ख) . नामला अभी विचाराधीन है ।

नगर हवेली की जनगणना

१६०१. श्री बसवन्त : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्र शासित नगर हवेली में जनगणना की गई है ; और

- (ख) यदि हां, तो भाषावार आंकड़े क्या हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) जी हां ।

(ख) अन्तिम आंकड़े विवरण में दिये गये हैं जो सभा पटल पर रखा गया है ।  
[पुस्तकालय में रखा गया देखिये संख्या एल टी—२१७४/६३] .

#### Warrant of Precedence

1902. { Shri Brij Raj Singh-Kotah:  
Shri P. C. Deo Bhanj:

Will the Minister of Home Affairs be pleased to state:

(a) whether according to the Warrant of Precedence some officials take precedence over Ministers of State Governments and some Members of Council of Ministers of Central Government;

(b) if so, the reasons therefor and the designations of officials concerned; and

(c) whether this is a permanent arrangement or applicable only to the present incumbents?

The Minister of Home Affairs (Shri Nanda): (a) Yes, Sir.

(b) A copy of the Table of precedence and a statement showing officers who take precedence over Ministers in States and Deputy Ministers of the Union are placed on the Table of the

House. [Placed in Library. See No. LT-2175/63]. The high judicial, diplomatic, civil military and constitutional offices held by the officers concerned has been taken into consideration in giving them precedence over Ministers in States and Deputy Ministers of the Union.

(c) The Table of Precedence, which is issued with reference to offices and not with reference to incumbents, is subject to revision and is not a permanent arrangement.

#### Higher Secondary Education

1903. { Shri Vasudevan Nair:  
Shri Warrior:

Will the Minister of Education be pleased to state:

(a) the amount set apart for aiding the States for conversion of the present high schools to higher secondary schools during the Third Plan period; and

(b) the amount already spent out of this allotment?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) and (b). No. amount is required to be so set apart, under the existing procedure for Central aid to State sector schemes, such as the scheme of conversion of High Schools to Higher Secondary Schools. When State Governments provide for expenditure on this approved scheme they are entitled to 50 per cent Central assistance. The approved outlay on this scheme for the III Plan period in all the States together was Rs. 14.60 crores of which Rs. 3.96 crores are reported to have been spent in the first two years of the Plan.

#### Workers in Hindustan Antibiotics, Pimpri

1904. Shri K. N. Pande: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the Tribunal relating to wages and dear-